

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 18 OF 2015 &
IA NO. 251 OF 2015 IN IA NO. 187 OF 2015 IN
APPEAL NO. 21 OF 2014**

Dated: 30th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Indian Wind Energy Association & Anr. Review Petitioner(s)
/ Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Review Petitioner(s) / Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Sanjana Dua
h/f Ms. Suparna Srivastava for R-1

Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-8 & 9

Mr. Ruchir Mishra
Mr. Sanjeev K. Saxena
Mr. R. Misra for R-10

ORDER

We have heard learned counsel for the parties. Arguments are concluded. ***Order is reserved.*** Learned counsel for the parties may file written submissions on or before 13.11.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**